NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

Signature

Exp Course I for Pet honer

H. Kenthik Su Lide:

St. 2081h Su Lide:

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted the reply arguments. Counsel for the Respondent is directed to submit an affidavit mentioning that at no point of time the information about beneficial holding as alleged by the Petitioner was received by the R1. Reserved for orders.

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)